

Recruitment of ex-servicemen to guard U.S. installation in Iraq

#*342. SHRIMATI JAYA BACHCHAN:
SHRI AMAR SINGH:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government have made any investigation into the incidents of some Indian companies smuggling ex-servicemen into Iraq from Kuwait and Jordan to guard U.S. installation there;

(b) if so, the details thereof including the names of companies which had recruited these ex-servicemen and what is the number of such recruits; and

(c) what action Government have taken against them?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI SIS RAM OLA): (a) to (c) A Statement is laid on the Table of the House.

Statement***Recruitment of ex-servicemen to guard U.S. installation in Iraq***

(a) No, Sir.

(b) Does not arise.

(c) However, attention of the Government was drawn to media reports about irregular recruitment of Indian ex-servicemen for duties in Iraq by three agencies, namely, (i) M/s. Trig Guardforce Ltd., Mumbai; (ii) M/s. IBI Detectives Pvt. Ltd., Mumbai; and (iii) M/s. Gemini Veterans Global Placements, New Delhi. It was also reported that in January, 2004, M/s. Trig Guardforce Ltd., Mumbai had sent three officers and 40 (forty) men for deployment in Iraq. The Protector of Emigrants, Mumbai has filed a complaint with the Mumbai Police against both M/s. Trig Guardforce Ltd., Mumbai and M/s. IBI Detectives Pvt. Ltd., Mumbai for violation of the ban placed by the Government on recruitment for employment in Iraq. Both these agencies are not registered a recruiting agencies. M/s. Gemini Veterans Global Placements, New Delhi is a registered recruiting agency. They were served a show-cause notice.

Disculssed together.